

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A.No.160 of 2013 in**  
**DFR 840 of 2013**

**Dated : 21<sup>st</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**BSES Yamuna Power Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s): Mr. Aashish Gupta  
Mr. Paresh B. Lal

**ORDER**

**I.A.No.160 of 2013**  
***(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 03.07.2013.

Dasti service is permitted.

Post the matter on **03.07.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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